

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3736
ANSWERED ON:19.12.2005
LEVY PRICE OF RICE
Vallabhaneni Shri Balashowry

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested the Union Government to increase the levy price of rice;
- (b) if so, the details thereof; and
- (c): the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): Yes, Sir, The Government of Andhra Pradesh has requested the Union Government to fix price of levy rice duly taking into consideration the increase of Rs. 20 per quintal in the MSP for paddy in Kharif Marketing Season (KMS) 2004-05 and 2005-06.
- (c): The price of levy rice payable to millers has been fixed as per the approved principles uniformly for all the states for KMS 2005-06. All elements which go into the costing of levy rice are considered before fixing the price of levy rice. Hence the request of Government of Andhra Pradesh has not been acceded to.